

Week Ending **17.05.2019**  
(Week 20/19)

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 20.05.2019

**Office Memorandum**

**Subject:- Weekly Report in respect of important developments in CBIC for the week –13.05.2019 to 17.05.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –13.05.2019 to 17.05.2019.

**1. Administrative Changes:-**

- Order regarding temporary attachment of Shri Dinesh Kumar Gupta, IRS(C&CE) officer with Directorate of Internal Customs, has been issued vide Office Order No. 64/2019 dated 14.05.2019.

**2. Legislative Changes:-**

- Notification No. 15/2019-Cus, dated 14.05.2019 has been issued to further amend Notification No. 50/2017-Customs dated 30.06.2017 to postpone the implementation of increased customs duty on specified imports originating in USA from 16.05.2019 to 16.06.2019.

(Hemambika R. Priya )  
Pr. Commissioner(Coordination)

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV )
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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